

(b) whether Government have any plan to start speed post delivery system in certain new centres in Maharashtra during 1990-91; and

(c) if so, the details of the expansion plan?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) There are 3 full-fledged speed-post centres namely, Bombay, Pune and Nagpur in which both items are accepted for booking and received for delivery and 2 speed-post extension counters at Thane and Nasik from where only speed-post items can be booked.

(b) No, Sir.

(c) Does not arise.

[*Translation*]

Regularisation of Daily Wage Employees in Suratgarh Cattle Breeding Farm

*687. SHRI SHOPAT SINGH MAKKASAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of daily wage employees working in the Suratgarh cattle breeding farm;

(b) whether Central Tribunal, Jodhpur has ordered to regularise the services of the daily wage employees working in the farm;

(c) if so, whether these orders have been implemented; and

(d) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) 105.

(b) The Central Administrative Tribunal, Jodhpur has ordered to regularise the services of the eligible casual workers in accordance with existing applicable guidelines and orders of Government.

(c) and (d). In pursuance of the orders of the Central Administrative Tribunal, the Internal Work Study Unit of the Department of Agriculture and Cooperation has carried out a study, and based on the recommendations of the Work Study, the required number of Group 'D' posts have been created and orders since issued to the Director of Central Breeding Farm, Suratgarh to make appointments of the eligible casual workers duly observing the procedural formalities and statutory provisions.

Conditions and Service Rules of Extra Departmental Employees

*688. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the nature of the duties being performed by extra departmental postal employees;

(b) the conditions of service rules of these employees;

(c) whether there is any proposal to amend these rules; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The Extra Departmental employees perform postal work in rural areas for a limited period of two to five hours a day and they have other avocations in life.

(b) The Extra Departmental employees

are governed under a separate set of rules called ED Agents (Conduct and Service) Rules, 1964.

(c) Yes, Sir.

(d) The Department is considering to amend Rule 6 of ED Agents (C&S) Rules, 1964. Under Rule 6 the services of Extra Departmental employees can be terminated without issue of any notice if they have not completed three years of service.

[*English*]

Telephone Connections in Karnataka

*689. SHRI D.K. NAIKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications for new telephone connections pending in Karnataka State; and

(b) the time limit within which the applicants will be given telephone connections?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) About 84100 as on 31st March, 1990.

(b) Most of the existing waiting list will be cleared during 1990-91 and 1991-92 and the rest in 1992-93.

[*Translation*]

E-D-10 Telephone Exchange System in Ujjain

*690. SHRI SATYNARAYAN JATIYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether to increase telephone connection capacity and to make telephone

system efficient, Government propose to instal E-B-10 Telephone exchange system in Ujjain in view of world famous "Singhasth" Kumbha Parva to be held in 1992 and heavy demand of telephone connections in Ujjain; and

(b) if so, the time by which it would be completed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). At present a 6300 lines automatic telephone exchange with STD facility is working at Ujjain. This exchange was installed 10 years back and is working satisfactorily. This is also being expanded further by 900 lines during 1990-91. For meeting the demands during the "Singhasth" Kumbh Parva in 1992 a separate electronic exchange will be opened and all the requisite telecom facilities will be provided.

[*English*]

Proposal to Connect Vadinar Port with National Highway System

*691. SHRI SHANKERSINH VAGHELA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have received any proposal from the Government of Gujarat to connect Vadinar port with National Highway System; and

(b) if so, the action taken thereon?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir. The State Government of Gujarat made a request in June, 1989 for inclusion of certain additional roads in the National Highway grid, and the proposals included the Rajkot-Jamnagar-Vadinar Road.